

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 218/MP/2012

Subject : Petition for regulatory approval of implementation of OPGW based communication system for Central Sector sub-stations and generating stations in North Eastern Region and direction for payment by respondents till it is funded by DONER.

Date of hearing : 6.12.2012

Coram : Shri S.Jayaraman, Member
Shri V.S.Verma, Member
Shri M.Deena Dayalan, Member

Petitioner : Power Grid Corporation of India Ltd, Gurgaon.

Respondents : Assam State Electricity Board, Guwahati and others

Parties present : Shri S. Raju, PGCIL
Shri M.M.Mondal, PGCIL

Record of Proceedings

The representative of petitioner submitted that this petition has been filed seeking approval for implementation of Fibre Optic Based Communication System in the North Eastern Region. He requested the Commission to direct all the respondents for payment of ULDC scheme through tariff as determined by the Commission vide its order dated 8.12.2012 in Petition No. 68/2010. However, the same shall be adjusted by it if the funds are received from the DONER.

2. After hearing of the representative of the petitioner, the Commission directed to admit the petition and issue notice on the petition.

3. Accordingly, the petitioner was directed to serve copy of the petition on the respondents immediately, if already not served, who may file their responses by 28.12.2012 and the petitioner may file its rejoinder, if any, 15.1.2013.

4. The petition shall be listed for hearing on 22.1.2013.

By the order of the Commission,

**SD/-
(T. Rout)
Joint Chief (Law)**